

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/145/KOB/2024 in CP(IBC)/41/KOB/2023
SECTION	REG.8 (1) IBBI.
NAME OF PARTIES	MUJAHID Y (BANKRUPTCY TRUDTEE) IN THE MATTER OF THE KERALA STATE CO OPERATIVE BANK LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	MUJAHID Y (BANKRUPTCY TRUSTEE)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

15 April 2024

ORDER

IA(IBC)/145/KOB/2024 in CP(IBC)/41/KOB/2023

This is an IA bearing No. 145/KOB/2024 filed by the Bankruptcy Trustee under Regulation 8(1) of Insolvency and Bankruptcy Board of India (Bankruptcy Process for Personal Guarantors to Corporate Debtors) Regulations, 2019 to place on record the Preliminary Report, which is marked as Annexure A in the present Application.

Learned Bankruptcy Trustee, Mr. Mujahid Y appears through virtual mode.

The said Preliminary report is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/145/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)